

Rehabilitation) Bill, 2018 for tackling various aspects of trafficking has been approved by the Government on 28.2.2018. Pursuant to this, the Government is set to introduce the proposed Bill on Trafficking in the Parliament. The Trafficking Bill also provides for punishment with rigorous imprisonment for a term which shall not be less than ten years but which may extend to life imprisonment for those who commit the offence of aggravated form of trafficking. In addition, it provides life imprisonment for a person convicted of the offence of trafficking on more than one occasion.

(c) and (d) The comprehensive legislation proposes measures for relief and rehabilitation of victims of trafficking. It envisages establishment of Committees at the National, State and District level for relief and rehabilitation of victims of trafficking.

Budget allocation for survey on substance abuse

*217. SHRI MAHENDRA SINGH MAHRA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the budget allocated for National Survey on Extent and Pattern of Substance Abuse and the modifications made subsequently to it together with the reasons therefor during the last three years;

(b) whether senior officials of the Ministry have visited any Ministry funded Integrated Rehabilitation Centres for Addicts (IRCA)s drug de-addiction centres and if so, the dates of visits along with the names of centres visited and the number of visits to each such centre during the above period; and

(c) the Budget Estimate, Revised Estimate and Actual Expenditure incurred on prevention of drug abuse during the last three years?

THE MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI THAAWAR CHAND GEHLOT): (a) The details of budget allocated for the National Survey on Extent and Pattern of Substance Abuse during the last three years is given below:—

(₹ in crore)			
Sl.No.	Year	B.E.	R.E.
1.	2014-15	2.00	1.00
2.	2015-16	0.01	2.01
3.	2016-17	3.00	6.00

The Ministry has, in the month of August, 2016, assigned the work of conducting the National Survey on Extent and Pattern of Substance Use in India to National

Drug Dependence Treatment Centre, AIIMS, New Delhi. The Budget allocation and the revision therein were on account of requirement of funds by the implementing agency.

(b) Yes, senior officials of this Ministry have visited Ministry funded Integrated Rehabilitation Centres for Addicts drug de-addiction centres during the last three years. Efforts are being made to collect the data regarding dates of visits of the senior officials of this Ministry to the IRCAs alongwith the names of centres visited and the number of visits to each such centre during the last three years.

(c) This Ministry implements a “Central Sector Scheme of Assistance for Prevention of Alcoholism and Substance (Drug) Abuse” under which financial assistance is provided to eligible Non-Governmental Organizations, Panchayati Raj Institutions, Urban Local Bodies etc. for, *inter alia*, running and maintenance of Integrated Rehabilitation Centres for Addicts. The Budget Estimate, Revised Estimate and Actual Expenditure incurred under this Scheme during the last three years are given below:—

(₹ in crore)

Sl.No.	Year	BE	RE	Expenditure
1.	2014-15	50.00	35.11	30.74
2.	2015-16	20.15	36.15	36.15
3.	2016-17	35.00	46.00	47.00

Construction of nuclear power projects

*218. DR. T. SUBBARAMI REDDY: Will the PRIME MINISTER be pleased to state:

(a) the number of indigenous nuclear power projects under construction and the number of those being built with foreign collaboration;

(b) the capacity, present status and expected date of commissioning of each project; and

(c) whether the 500 MW prototype fast breeder reactor at Kalpakkam reached its criticality and if so, by when it would be operational?

THE MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY (DR. JITENDRA SINGH): (a) At present, three indigenous nuclear power projects (Six Reactors) are under various stages of construction. One project (Two Reactors) is being constructed in cooperation with Russian Federation.